

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

C.P. (IB)/1230(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.03.2024**

NAME OF THE PARTIES: **RAJKOT NAGARIK SAHAKARI BANK**
LTD V/S MR. HEM KETAN RAJ

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. T. N. Chandrasekar Advocate appeared for the Petitioner.
2. Learned Counsel for the Personal Guarantor seeks further time to file reply. Time granted. Reply shall be filed by serving advance copy to the Petitioner at least two days before the next date of hearing.
3. List this matter on **15.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna